

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.04.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/13/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Dr.Periyasamy Palani Gounder (Promoter & Erstwhile Director)
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : 60(5) Of IBC 2016 r/w Regulation 36A Of IBBI

ORDER

Learned Senior Counsel for the Applicant Mr. R. Murari as well as Counsel for Respondent / RP Mr. T. Ravichandran are present through video conferencing platform.

At request of Senior Counsel for Applicant post this matter on **20.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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